

of Mizoram. Through a demonstration of positive gains which people can derive by being participants in the national effort, it has been brought home to the people of Mizoram that violence does not pay, I would like to reiterate what the Prime Minister said recently at Aizwal that by signing the Accord the Centre had not placed any premium on violence.

13. The Mizo people have endured hardship. With the opening of this new chapter of achievement within the national frame-work, it is fervently hoped that Mizos will be equal participants in the progress of our country and make their own unique contribution.

14. It is hoped that this Memorandum will not only bring to an end the disturbed conditions in the strife-torn Mizoram and ensure harmony and goodwill among all sections of the population in Mizoram but help in accelerating the pace of development in Mizoram. This Settlement is also bound to have a salutary effect in the sensitive North-Eastern region. Government of India appreciate the understanding, patience and cooperation extended by the people of Mizoram, the Chief Minister of Mizoram and Government of Mizoram, during the currency of the talks. On its part, the Government of India will spare no effort to implement the provisions of Memorandum of Settlement.

15. The Prime Minister had promised to bring peace to the hill State. He has kept the promise through the Accord. I would like to reiterate what the Prime Minister said during his visit to Aizwal that the Accord would restructure ravaged villages, reunite families and revive the Mizo economy. I sincerely believe that we can raise the edifice of Mizoram on foundations of quite confidence and self assurance of which there is positive evidence among the people of Mizoram,

12.17 hrs.

[MR. DEPUTY SPEAKER *in the chair*]

SHRI BASUDEB ACHARIA : Sir we want to have a discussion in this House.

(Interruptions)

SHRI THAMPAN THOMAS : This may be discussed in the House.

(Interruptions)

SHRI BASUDEB ACHARIA : It should be discussed today.

(Interruptions)

MR. DEPUTY SPEAKER : You give it in writing. We will see.—Next item. Shri H. K. L. Bhagat.

12.18 hrs.

BUSINESS ADVISORY COMMITTEE

Twenty-fourth report

[English]

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF
FOOD AND CIVIL SUPPLIES (SHRI
H.K.L. BHAGAT) : I beg to move :

“That this House do agree with the Twenty-fourth Report of the Business Advisory Committee presented to the House on the 18th July, 1986.”

MR. DEPUTY SPEAKER : The question is :

“That this House do agree with the Twenty-fourth Report of the Business Advisory Committee presented to the House on the 18th July, 1986.”

The motion was adopted